

Government of India
Ministry of Finance
Department of Economic Affairs
LOK SABHA
UNSTARRED QUESTION NO.2195
TO BE ANSWERED ON FRIDAY 28th JULY, 2017
“KISAN VIKAS PATRA”

No.2195

SHRI KAUSHAL KISHORE

Will the Minister of FINANCE be please to state:-

- (a) whether the Government has identified farmers who would be benefitted from the Kisan Vikas Patra in the country;
- (b) if so, the number of farmers identified thereof, State/UT-wise; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

- (a), (b) & (c) Sir, Kisan Vikas Patra (KVP) is so named because it is framed keeping in view the savings needs of the small savers, especially the farmers. So any farmer who invests in KVP would be a beneficiary of the scheme of KVP, as for all other individual beneficiaries of KVP. The Banks and the Department of Posts maintain a database of investors in KVP but do not segregate it into farmer and non-farmer.
